various factors like processing facilities and indigenous refining capacity and requirements of products like lube base stocks, bitumen, ATF which can be produced from imported crude but not from Bombay High crude.

- (c) The plan for production of oil from Bombay High has been drawn up on the basis of expert advice of consultants and the Institute of Reservoir Studies keeping in view the established technical parameters of the field. The down-stream facilities for use of gas are being established and plans to reduce flaring of gas are being implemented.
 - (d) No Sir.

Provident Fund Arrears in Madhya Pradesh

- 2354. SHRI MADHAVRAO SCINDIA: the Minister of LABOUR AND Will REHABILITATION be pleased to lay a statement showing;
- (a) the total amount of Provident Fund contribution arrears as on March 1983 :
- (b) whether there has been a steep increase in the arrears in the Madhya Pradesh region as compared to the previous year; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILI-TATION (SHRI DHARMAVIR) : (a) According to the Provident Fund Authorities the total amount of Provident Fund arrears as on 31st March, 1983 was as given below :-

(Rupees in crores)

42.83 Unexempted establishments:

28.72

Exempted establishments :

Total:

71.55

- (b) and (c) The arrears due from unexempted establishments in Pradesh Region as on the 31st March, 1983 was Rs. 9.33 crores more than the arrears as on 31st March, 1982. The increase is mainly due to cancellation of exemption in respect of the following four big mills in the State :-
 - Ms. Hope Textile Mills Ltd.
 - Ms. Binod Mills Co. Ltd.
 - MIS Bimal Mills Co. Ltd.
 - Ms. Jaora Sugar Mills. (4)

Per Capita Consumption of Electricity in India

2355. SHRI BHOGENDRA JHA: Will the Minister of ENERGY be pleased to state :

- (a) the latest position with regard to the per capita consumption of electricity in India as a whole, in Bihar as a whole, in North Bihar, Chhotanagpur and the rest of Bihar;
- (b) the actual generation ratio of power to installed capacity, state-wise in the country and the specific steps taken to bring States like Bihar to the all India level; and
- (c) the time schedule for the starting of actual generation at the various thermal and hydel projects in Bihar including those referred to in the reply given to Unstarred Question No. 6230 on 3 April, 1984?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN): (a) to (c) The information is being collected and will be laid on the Table of the House.

Rehabilitation of Bonded Labour in Madhya Pradesh

KUMAR 2356. DR. VASANT PANDIT: Will the Minister of LABOUR AND REHABILITATION be pleased to state: